

(d) whether the promoter applicant was solely interested to dispose of the same over premium?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) to (d) Information is being collected and will be laid on the Table of the House.

Monographs Brought out by the Ministry

5399. SHRI Y. S. MAHAJAN: Will the Minister of STEEL AND MINES be pleased to state the names of monographs connected with the working of his Ministry and which are of interest to general public, brought out by the Ministry during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): Information is being collected and will be laid on the Table of the House.

Monographs on the Working of the Ministry

5400. SHRI Y. S. MAHAJAN: Will the Minister of LABOUR AND REHABILITATION be pleased to state the names of monographs connected with the working of the Ministry and which are of interest to general public, brought out by the Ministry during the last three years?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): The required information is being collected and will be laid on the Table of the Sabha in due course.

पुनर्वास विभाग में अनिर्णीत पड़े कृषि भूमि सम्बन्धी मामले

5401. श्री मूलचन्द डागा : क्या अन्न और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) देश के प्रत्येक राज्य में पुनर्वास विभाग में कृषि भूमि से सम्बन्धित कितने

कितने मामले पांच वर्ष से अधिक समय से अनिर्णीत पड़े हैं,

(ख) क्या सरकार का विचार है कि पुनर्वास विभाग में अनिर्णीत पड़े मामलों का शीघ्रता से निपटारा किया जाये, यदि हाँ, तो कब तक; और

(ग) क्या राजस्थान में बसे शरणार्थियों के कृषि-भूमि से सम्बन्धित मामले अब भी केन्द्रीय सरकार के पास अनिर्णीत पड़े हैं यदि हाँ, तो उनकी राज्यवार संख्या कितनी है तथा उन मामलों को कब तक निपटा दिया जायेगा ?

अन्न और पुनर्वास मंत्री (श्री आर० के० खाडिलकर) . (क) से (ग). जानकारी एकत्रित की जा रही है और जैसे ही प्राप्त हो जायेगी सभा की मेज पर रख दी जायेगी ।

Promotion and Fixation of Seniority of Grade III Stenographers

5402. SHRI P. M. SAYEED: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether his Ministry have issued orders regarding promotion and fixation of seniority of Grade III Stenographers vide Gazette Notification No 44-GA/71 dated the 19th March, 1971 giving retrospective effect;

(b) whether some representations have been received from the employees of the Ministry in this regard;

(c) whether some persons among the Grade III Stenographers sub-cadre have been adversely affected by the promulgation of the orders from retrospective date; and

(d) the action taken by Government on the said representations?